## THE HIGH COURT OF MEGHALAYA SHILLONG

## **NOTIFICATION**

No.HCM.II/63/2013/	Dated, Shillong the	June, 202
NO.110W.11/03/2013/	Dated, Shillong the	June, 20

In supersession of order No.HCM.II/63/2013/259 dated 4<sup>th</sup> February, 2020, Hon'ble the Chief Justice, in exercise of powers under Rule 6 and Rule 7(B) of the Rules of High Court of Meghalaya, 2013, is pleased to appoint the portfolio/Administrative Judges for the respective Judgeships with immediate effect as follows:-

SI.No	District/Sub Division	Portfolio/Administrative Judge
1.	East Khasi Hills District, Shillong & Sohra Sub-division	Hon'ble Mr.Justice Ranjit Vasantrao More
2.	West Jaintia Hills District, Jowai & Amalrem Sub-division	Hon'ble Mr.Justice Ranjit Vasantrao More
3.	Ri-Bhoi District, Nongpoh	Hon'ble Mr.Justice Ranjit Vasantrao More
4.	West Garo Hills District, Tura & Dadenggre Sub-division	Hon'ble Mr.Justice Hamarsan Singh Thangkhiew
5.	South West Garo Hills District, Ampati	Hon'ble Mr.Justice Hamarsan Singh Thangkhiew
6.	East Garo Hills District, Williamnagar	Hon'ble Mr.Justice Hamarsan Singh Thangkhiew
7.	West Khasi Hills District, Nongstoin & Mairang Sub-division	Hon'ble Mr.Justice Wanlura Diengdoh
8.	South West Khasi Hills District, Mawkyrwat	Hon'ble Mr.Justice Wanlura Diengdoh

The Hon'ble Administrative Judges shall be in charge of such administrative work, and shall be exercising such powers, as are specified in Rule 7(A) of the Rules of High Court of Meghalaya, 2013 and as may further be assigned/ specified from time to time.

By Order,

Memo. No.HCM.II/63/2013/\_1597A Copy to :- Registrar General
Dated, Shillong the 30th June, 2020

 The Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.

- 2. The PS to Hon'ble Mr.Justice Ranjit Vasantrao More, High Court of Meghalaya, Shillong.
- 3. The PS to Hon'ble Mr.Justice Hamarsan Singh Thangkhiew, High Court of Meghalaya, Shillong
- 4. The PS to Hon'ble Mr.Justice Wanlura Diengdoh, High Court of Meghalaya, Shillong
- 5. The Registrar(Admn.), High Court of Meghalaya, Shillong.
- 6. The Joint Registrar-cum-OSD, High Court of Meghalaya, Shillong
- 7. The District & Sessions Judge\_\_\_\_\_
- 8 The System Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.

9. Office file.

Registrar General